

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 17th March, 2006

No. 240-EA-2006/ In exercise of the powers conferred by sub-section (1) read with sub section (1) of section 28 of the Right to Information Act, 2005 (Central Act 22 of 2005), the Speaker, Haryana Vidhan Sabha hereby makes the following rules providing for information under the said Act, namely: -

1. Short title and commencement.

- (1) These rules may be called the Haryana Vidhan Sabha Secretariat Right to Information Rules, 2006.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.

- (1) In these rules, unless the context otherwise requires,
 - (a) "Act" means the Right to Information Act, 2005 (Central Act 22 of 2005).
 - (b) "Form" means a form, appended to these rules.
 - (c) "Section" means the section of the Act.
- (2) The words and expressions used in these rules, but not defined, shall have the same meanings as assigned to them in the Act.

3. Application for obtaining information.

- (1) A person, who desires to obtain any information admissible under the Act, shall make an application in Form "A" to the State Public Information Officer/State Assistant Public Information Officer alongwith a fee as specified in rule 5 of these rules.
- (2) On the receipt of an application, made under sub-rule (1) , the State Public Information Officer/ State Assistant Public Information Officer shall give a receipt in token thereof to the applicant.

Section 2(m),
6 and 27

4. Deposit of fee.

- (1) The fee shall be deposited with the Cashier of Haryana Vidhan Sabha Secretariat either in cash against proper receipt or by treasury challan [*or through Indian Postal Order or Bank Draft.].

Section 6

- (2) The amount of fee shall be credited to the receipt head/account number of the Haryana Government.
- (3) On receipt of an application, submitted under sub-rule (1) of rule 3, the State Public Information Officer/State Assistant Public Information Officer shall scrutinize the application and shall assess how much fee is required to be paid by the applicant for obtaining the information.
- (4) The fee assessed under sub-rule(3), shall be informed to the applicant by the State Public Information Officer/State Assistant Public Information Officer in Form "B" within a period of seven days from the receipt of application.
- (5) In case the applicant fails to deposit the requisite fee within a period of fifteen days after the issuance of the intimation given to him under sub-rule (4), it shall be construed that the applicant is no longer interested in obtaining the information, sought for, and his application shall be deemed to have been filed.

5. Quantum of fee.

- Section 6 and 7
- (1) An application for obtaining any information under sub-section (1) of section 6 shall be accompanied with a fee of Rs.50.
 - (2) For providing an information under sub-section (1) of section 7, the fee shall be charged from the applicant at the following rates, namely: -
 - (a) Rs. 2 for each page in A-4 or A-3 size paper, created or copied; and
 - (b) If information is to be provided on a large size of paper than that of specified in clause (a), the actual cost price of such a paper shall be charged.
 - (3) For providing an information under sub-section (5) of section 7, the fee shall be charged from the applicant at the following rates, namely: -
 - (a) Rs.50 for providing information in a floppy;

(b) Rs.100 for providing information in diskette; and

(c) if information sought is of such a nature, which is contained in a printed document of which a price has been fixed, then that information shall be provided after charging the price, fixed for that printed document. However, if only an extract or page of such a printed document is asked for, then a fee of Rs.10 per page shall be charged.

(3) No fee for inspection of record shall be charged, if such an inspection is made for one hour only. However, if inspection is made for a period of more than one hour, then a fee of rupees ten shall be charged for every hour in excess of first hour.

FORM A

{ See rule 3(1) }

To

The State Public Information Officer/
State Assistant Public Information Officer,
(Name of the office with address)

1. Full name of the applicant:
2. Address:
3. Particulars of information required: -
 - (i) Subject matter of information*
 - (ii) The period to which the information relates**
 - (iii) Description of the information required***
 - (iv) Whether information is required by post or in person (the actual postal charges shall be included in addition to the fees.)
 - (v) In case by post (Ordinary, Registered or Speed)

Place:

Signature of the Applicant

Date:

-
- * Broad category of the subject to be indicated (such as Grant/Government land/ Service matters/Licence etc.)
 - ** Relevant period for which information is required to be indicated.
 - *** Specific details of the information are required to be indicated.
-

ACKNOWLEDGEMENT

Received your application dated _____, vide Diary

No____._____

Dated _____.

Officer

(Signature)
State Public Information Officer/
State Assistant Public Information

Name of the Department/Office

FORM B

{ See rule 4 (1) }

From

State Public Information Officer/
State Assistant Public Information Officer,
(Name of the Department/Office)

To

Name and address of the applicant.

Sir,

Please refer to your application dated _____
addressed to the undersigned requesting information regarding
_____. The additional fee for supplying this information
to you is Rs. _____.

2. You are hereby informed to pay the fee at this office
either in cash or in a Government treasury through challan and send a
copy of the challan *[or through Indian Postal Order or Bank Draft] to
this office within a period of fifteen days and collect the information on
_____.

3. The amount of fee shall be deposited in the receipt
head/account No. (to be intimated to the applicant by the concerned
department.)

Yours faithfully,

(State Public Information Officer/
State Assistant Public Information Officer.)

SUMIT KUMAR
SECRETARY,
HARYANA VIDHAN SABHA,
CHANDIGARH.

***[Inserted vide Notification dated 7th July, 2009]**

**To be circulated/ published under the provision of Section 4 (1)
(b) of the Right to Information Act, 2005.
HARYANA VIDHAN SABHA SECRETARIAT**

(i) Particulars of its organisation, functions and duties.

The Haryana Vidhan Sabha, also called the Haryana Legislative Assembly, came into being on 1st November, 1966 at the time of re-organisation of the State of Punjab. Since then, this Institution has maintained its role as a citadel of democracy and the most effective representative body of the State of Haryana. It has its own House in the building known as "Vidhan Bhawan" and the Punjab Vidhan Sabha has also its own House in the same building.. At present, the total number of Members in the House is 90. Since the formation of the Haryana Vidhan Sabha, the esteemed office of the Speaker has been held by several eminent political personalities.

The Haryana Vidhan Sabha consists of its own independent Secretariat. This deals with the subjects relating to the passing of bills, resolutions and other Legislative business by the House. It also deals with the Starred and Unstarred questions put by the Hon'ble members. It also deals with the Governor's address which is delivered to the House by the His Excellency , the Governor of Haryana on the opening day of every first session of the year and also session of newly elected House. It has various committees of Members, which deals with powers, privileges and amenities to the members. The Committees of the House make recommendations to the Govt. for smooth and effective working of the Department concerned which is examined during the year.

(ii) Powers and duties of its officers and employees.

Hon'ble Speaker is over all Incharge of the Haryana Vidhan Sabha and its Secretariat. The cases of following nature are put to the Hon'ble Speaker for his final orders :-

LEGISLATIVE SIDE :-

1. Administering the Oath of Office and secrecy to the newly elected Member of the House.
2. Conducting of Election of Hon'ble Speaker and Hon'ble Deputy Speaker
3. Permitting the admission of bills to be introduced in the House.
4. Admitting or disallowing the notices of starred/unstarred/short notice questions, resolutions, Call Attention Notices, Adjournment Motions and other Motions given by Hon'ble Members under the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha.
5. Laying a copy of Governor's Address on the Table of the House.
6. Recommending the bill passed by the House to the Governor for his assent.
7. Constitution of Committees of the House.
8. Interpretation of Rules of the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha and any other Rule framed under various Acts concerning the amenities to the Hon'ble Members.
9. Conducts the proceedings of the House.

ADMINISTRATIVE SIDE :-

1. Making recommendations to the Govt. of the name for appointment to the post of Secretary, Haryana Vidhan Sabha.
2. Making appointments of the Secretarial Staff of the Haryana Vidhan Sabha.
3. Making promotions/demotions/suspension/reinstatement of the staff of the Haryana Vidhan Sabha Secretariat.
4. Granting permission to various Committees of the House to hold their meetings outside Chandigarh.
5. Sanctioning of Pension to the Ex-Legislators

(iii) Procedure followed in the decision making process, including channels of supervision and accountability.

The Legislative and Administrative functions being performed by the Hon'ble Speaker, being Head of the Legislature have been explained in Para (ii) above.

(iv) Norms set by it for the discharge of its functions.

The Secretary, Haryana Vidhan Sabha is the Head of Department. The status of the Secretary is equivalent to that of Secretary to Govt. as per orders issued by the

Punjab Government vide letter dated 5th May, 1955. He is appointed by the Govt. in consultation with the Hon'ble Speaker. He assists the Hon'ble Speaker in deciding the matters on the following points: -

- a) making appointments/promotions/demotions/suspension/reinstatement of the staff of the Haryana Vidhan Sabha Secretariat
- b) recommending the admitting or disallowing the notices of starred/ unstarred/short notice questions, resolutions, Call Attention Notices, Adjournment Motions and other Motions given by Hon'ble Members under the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha.

He sanctions leave/G.P.Fund Advances/Other Advances to the staff of the Sabha Secretariat and purchase of store items for the Sabha Secretariat. He is assisted in his work by two Joint Secretaries, two Deputy Secretaries, three Under Secretaries, One Secretary to Speaker, one Accounts Officer and one Research Officer.

(v) Rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions:--

No specific Rules, regulations, instructions, manuals and records are held by the Haryana Vidhan Sabha Secretariat. However, the day to day administration is run as per provisions of the Haryana Vidhan Sabha Secretariat Service Rules, 1981, Haryana Civil Services/Financial Rules and the instructions issued by the Govt. approved/adopted by the Speaker from time to time in the Administrative side.

The provisions of Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha is made applicable for the conduct of proceedings of the House.

(vi) Statement of the categories of documents that are held by it or under its control:--

The Haryana Vidhan Sabha Secretariat hold and control the documents/record and papers belonging to the Assembly, its Committees and Legislative Assembly Secretariat

(vii) Particulars of any arrangement that exists for consultation with, or representation by the members of the public in relation to the formulation of its policy or implementation thereof:--

In this regard, it is stated that the Haryana Vidhan Sabha Secretariat does not have any mechanism in this behalf as it does not directly deal with public with regard to any policy, administration thereof.

(viii) Statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public :--

The Haryana Vidhan Sabha Secretariat as such does not have Committees and other bodies, as its part or for the purpose of its advice. However, in the Committee system, there are a number of Committees of the Haryana Vidhan Sabha. The reports of the various Committees are prepared on the basis of the proceedings of the meetings of the Committees and the same are laid on the Table of the House. Prior to laying on the Table of the House the proceedings are marked as 'Confidential' and proceedings are not made public. Only the report is available for the public. The details of Committees are given below :-

<u>Sr. No.</u>	<u>Name of Committee</u>	<u>No. of Members</u>	<u>Functions</u>
1.	Business Advisory Committee	7	It recommends the allocation of time that should be allocated for the discussion on Govt. bills and other Govt. business in consultation with the Leader of House. It also has the power to indicate in the proposed timetable, the different hours at which the various stages of the bills and the other Govt. business shall be completed.
2.	Committee on Public Accounts	9	It scrutinizes the appropriation accounts of Govt. of Haryana and the report of the CAG. It also examines the accounts showing the appropriation of the sums granted by the Vidhan Sabha to meet the expenditure of the Govt. of Haryana and such other accounts laid before the Vidhan Sabha

3. Committee on Estimates	9	It reports as to what economies, improvement in organisations, efficiency or administrative reforms, consistent with the policy underline the estimate could be effective. It examines whether the money is well laid out within the limits of the policy implied in the estimates and suggests the form in which the estimates shall be presented to the House.
4. Committee on Public Undertakings	9	It examines the reports and accounts of the Public undertakings specified in Schedule II and other public undertakings as may be referred to it by the Speaker. It also examines the reports of CAG on public undertakings.
5. Rules Committee	8	To consider matters of procedure and Conduct of Business in the House and to recommend any amendment or an addition to these Rules.
6. Committee of Privileges	10	It examines a question of privilege refer to it and determines whether a breach of privilege is involved, nature of breach and the circumstances leading to it.
7. Committee on Government Assurances	9	It examines the assurances given by Ministers from time to time on the floor of the House. It also examines the kind of assurances given and the name of Department to which they relate apart from the extent to which these have been implemented.
8. Committee on Subordinate Legislation	8	It scrutinizes as to whether the powers to make regulation, Rules, Sub-Rules, By Laws etc. conferred by the Constitution or delegated by Legislature are being properly exercised within such delegation.
9. General Purposes Committee		It considers matters concerning the affairs of the House as may be referred to it by the Speaker from time to time.
10. Library Committee	6	It advises upon the matters connected with the Members Library.

11	House Committee	5	It considers the matters connected with the comfort and convenience of Members of the House.
12.	Committee on Petitions	7	It examines every petition referred to it by the Speaker.
13.	Committee on Welfare of Scheduled Castes/Scheduled Tribes and Backward Classes	9	It examines the report of the National Commission for Scheduled Castes and Scheduled Tribes, Govt. of India in so far as the Haryana State is concerned. It examines the measures taken by the Govt. SCs/STs/BCs in services having regard to the provision of Article 335 of the Constitution of India.

However, the further details can be seen in the Rules of Procedure and Conduct of Business in the Haryana Vidhan Sabha (Haryana Legislative Assembly).

(ix) Directory of its officers and employees:--

Directory of Officers of the Haryana Vidhan Sabha Secretariat may be perused at Annexure-A.

- (x) Monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations.

The remuneration received by each Officers and officials of the Haryana Vidhan Sabha Secretariat may be perused at Annexure-B.

- (xi) Budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made: --

Since there is no agency in the Haryana Vidhan Sabha Secretariat, the budget allocation, proposed expenditures for the current financial year may be perused at Annexure-C.

(xii) Manners of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes:-

In this regard, it is stated that the Haryana Vidhan Sabha Secretariat does not execute to any subsidy programmes. As such, no information can be supplied on this point.

- (xiii) Particular of recipients of concessions, permits or authorisations granted by it: -

The Haryana Vidhan Sabha Secretariat does not grant any concessions, permissions or authority. As such, no information can be supplied on this point.

(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form:-

The Haryana Vidhan Sabha Secretariat does not hold or sought information. As such, this require to be make public. However, it is stated that information with regard to the Bills passed or Questions put in the various Sessions of the Haryana Vidhan Sabha Secretariat as well as the Presiding Officers Conference, present or past, will be available on the official website of the Haryana Vidhan Sabha i.e. www.haryanaassembly.gov.in

(xv) Particulars facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use:-

In this regard, it is stated that the Haryana Vidhan Sabha has a well maintained and established Library and Reading Room and it is not meant for public. Further, it is restricted only to the Hon'ble Members and staff members of the Haryana Vidhan Sabha Secretariat.

(xvi) Names, designations and other particulars of the Public Information Officers:-

In this regard, it is stated that there is no post of Public Information Officer in the Haryana Vidhan Sabha Secretariat. However, Shri Rajinder Kumar Nandal, Joint Secretary, Haryana Vidhan Sabha Secretariat has been appointed/designated as the State Public Information Officer and Shri Puran Mal Saini, Deputy Secretary, has been appointed/designated as Assistant State Public Information Officer.

(xvii) Other information as may be prescribed and thereafter update these publications every year:-

In this regard, Shri Kuldip Singh, Additional Secretary has been appointed as First Appellate Authority. A copy of the Haryana Vidhan Sabha Right to Information Rules, 2006 has been got retained to all the Branch Incharges and Branch Officers of this Secretariat. Copy of the aforesaid Rules has also been displayed on notice board for information.

**Under Secretary,
for Secretary,**

“Annexure A’

HARYANA VIDHAN SABHA SECRETARIAT

(AS ON 15.01.2010)

Sr No	Name & Place of Sitting	Designation & Work Allotted	Phones & E-mail
1	Sh. Harmohinder Singh Chatha 66, 1st Floor	Hon'ble Speaker	0172-2740030 (O) 0172-2741523 (Ext. 101) Fax-0172-2747075 0172-2740534 (R) e-mail. speaker@hry.nic.in
2	Sh. Sumit Kumar 71, 1st Floor	Secretary	0172-2740785 (O) 0172-2746758 (R) Fax- 0172-2740430 (O) 0172-2741523 (Ext 104) e-mail. secretaryvs@hry.nic.in
3.	Sh. Kuldip Singh 69, 1st Floor	Additional Secretary (i) Committee on Public Accounts (ii) Work as Secretary to Hon'ble Speaker	0172-2741523(Ext105)(O) 0172-2710416(R) 9988998820 (M) e-mail. jointsecretaryvs@hry.nic.in
4.	Sh. Rajinder Kumar Nandal 123-124, 2nd Floor	Joint Secretary (i) Committee on Public Undertakings (ii) Work relating to R.T.I.	0172-2741523 (Ext 201)(O) 9815250477 (M)
5.	Sh. Daya Nand Sheokand 123-124, 2nd Floor	Deputy Secretary (i) Security & W.W.O. Branch (ii) Estimates Committee Branch (iii) Bills Branch (iv) Coordination of Committee work.	0172-2741523(Ext 206) (O) 0172-2699094 (R)
6.	Sh Subhash Chander 123-124, 2nd Floor	Deputy Secretary (i) Drawing and Disbursing Officer (ii) Working in Secretary to Hon'ble Speaker Branch.	0172-2741523 (Ext 101) (O) 0172-2652096(R)
7.	Sh. Puran Mal 132-133, 2nd Floor	Deputy Secretary (i) Legislation Branch, (ii) Committee on Subordinate Legislation (iii) Business Advisory Committee. (iv) Rules Committee (v) Anti Defection Law (vi) Work relating to Legal Cell (vii) Committee of Privileges (viii) Translation Branch	0172-2741523(Ext 223 & 225) (O) 0172-2723138 (R)
8.	Sh. Joga Singh 123-124, 2nd Floor	Under Secretary (i) MLAs Hostel Branch (ii) House Committee (iii) CA/TA Branch (iv) Notice Office. (v) Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.	0172-2741523 (Ext 207) (O) 0172-2687049(R)
9.	Smt. Beermati 125, 2nd Floor	Under Secretary (i) Question Branch (ii) Govt. Assurances Committee. (iii) Library & Library Committee	0172-2741523(Ext. 205) (O) 0172-2746758(R)
10.	Sh. Balwant Singh 123-124, 2nd Floor	Under Secretary (i) General Branch (ii) Research & Conference	0172-2741523(Ext 404) (O) 0172-2609916(R)

		Branch (iii) Publication Branch	
11.	Sh. V.K. Kakkar 123-24, 2nd Floor	Under Secretary (i) Committee on Public Accounts. (ii) Establishment Branch (iii) Chamber Branch (iv) Committee on Petitions (v) Computer Branch.	0172-2741523(Ext 205) (O) 9417132401 (M)
12.	Smt. Pardeep Kaur 128, 2nd Floor	Research Officer (i) Research & Conference Branch through D.S.	0172-2741523(Ext. 216) (O)
13.	Sh. Yashvir Singh 71, 1st Floor	Accounts Officer (i) Private Secretary to Secretary (ii) As officer Incharge Loans & Pension Branch (iii) Pay fixation and Pension cases;	0172-2741523 (Ext.107) (O) 0172-2695862 (R)
14.	Sh. Rajinder Singh 70, 1st Floor	Private Secretary Incharge, Committee on Welfare of SC/ST and BC	0172-2741523(Ext.106) (O) 0172-2685057 (R)
15.	Sh. Hardev Singh 126 & 129, 2nd Floor	Superintendent (Publication) (i) Computer Branch (ii) Publication Branch	0172-2741523(Ext.219) (O) 0172-2685667 (R) 9256284482 (M)
16.	Sh. Pritam Singh 125,2nd Floor	Superintendent (i) Questions Branch (ii) Govt. Assurance (iii) Establishment Branch (iv) MLA's Hostel Branch	0172-2741523(Ext. 210) (O) 0172-2595461(R)
17.	Sh. Rajinder Singh 131, 2nd Floor	Superintendent Incharge, General Branch	0172-2741523(Ext. 222) (O) 0172-2595461 (R)
18.	Sh. Dharam Pal Sindhu 128, 2nd Floor,	Superintendent Committee on Estimates	0172-2741523 (Ext. 217)(O) 0172-2706135 (R)
19.	Sh. Vishnu Dev 132, 2nd Floor	Law Officer (i) Legislation Branch (ii) Work relating to Anti Defection Law	0172-2741523(Ext.223) (O) 94171 62177 (M)
20.	Sh. Kanwar Singh 128, 2nd Floor	Law Officer (i) Legal Cell (ii) Committee of Privileges	0172-2741523(Ext.216) (O) (M) 94173 07716
21	Sh. Ankit Dhull 130, 2nd Floor	Committee Officer Public Accounts Committee.	0172-2741523 (Ext.221) (O) 09915344457 (M)
22.	Sh. Balwan Singh 126, 2nd Floor	Editor of Debates Reporting Branch	0172-2741523(Ext.213) (O) 0172-2747137(R)
23.	Sh. Rajinder Kumar 130, 2nd Floor	Superintendent (i) Chamber Branch including Maintenance of Vehicles. (ii) CA/TA Branch	0172-2741523 (Ext. 221) (O)
24.	Sh. Pushpender, 131, 2nd Floor	Superintendent General Branch & Incharge Committee on Public Undertaking	0172-2741525-28 (Ext. 222) (O)
25.	Sh. Bhom Singh 125, 2nd Floor,	Superintendent Branch Bills	0172-2741523 (Ext. 227)(O) 9417594784 (M)
26.	Sh. Pawan Saroha MLAs Hostel	Superintendent MLAs Hostel Branch	0172-2740047 (O) (M)
27.	Sh. Narinder Malik Basement	Liaison Officer (i) Coordination of Committee work; (ii) He will supervise the work of Watch and Ward Officer.	0172-2741523(Ext.405) (O) 0172-2555228 (R)
28.	Sh. Inderjit Singh Grewal Basement	Superintendent Translation Branch	0172-2741523(Ext.404) (O)

30.	Sh. Satish Chand 127, 2nd Floor	Deputy Superintendent (i) Incharge, Loans & Pension Branch (ii) Incharge, Library & Library Committee	0172-2741523(Ext.404) (O)

"Annexure B'

As it stood on
01.12.2009

<u>Sr.</u> <u>No.</u>	<u>Name</u>	<u>Designation</u>	<u>Monthly</u> <u>Remuneration</u> <u>received by the</u> <u>Officers/Officials</u> <u>Gross Amount (</u> <u>in Rs.)</u>
-	S/Sh.	-	-
1	Sumit Kumar	Secretary	78948/-
2	Kuldip Singh	Additional Secretary	18353/-
3	Data Ram	Joint Secretary	52884/-
4	Joga Singh	Under Secretary	35450/-
5	Beermati	Under Secretary	32631/-
6	Dayanand Sheokand	Under Secretary	39133/-
7	Puran Mal	Under Secretary	35336/-
8	Balwant Singh Makkar	Under Secretary	36412/-
9	Subhash Chander	Secretary to Speaker	37902/-
10	Vijay Kumar Kakkar	Accounts Officer	43143/-
11	Smt. Pardeep Kaur	Research officer	25617/-
12	Purushotam Dutt	Private Secretary	36633/-
13	Rajinder Singh Panchal	Private Secretary	31867/-
14	Bhom Singh	Superintendent	33555/-
15	Rajender Kumar	Superintendent	28610/-
16	Pritam Singh	Superintendent	28601/-
17	Rajinder Singh	Superintendent	29110/-
18	Sh. Dharampal Sindhu	Superintendent	29110/-
19	Hardev Singh	Superintendent	37314/-
20	Inderjit Singh	Superintendent	30629/-
21	Balwan Singh	Editor of debates	37886/-
22	Yashvir Singh	Law Officer	27101/-
23	Vishnu Dev	Law Officer	28292/-
24	Kanwar Singh	Law Officer	24538/-
25	Mangal Sain	Chief Reporter	33872/-
26	Mukesh Gupta	Reporter	35701/-
27	Mahesh Sharma	Reporter	35701/-
28	Rajinder Chauhan	Reporter	30939/-
29	Mahender Kumar Apreja	Reporter	35098/-
30	Jai Parkash	Reporter	29631/-
31	Usha	Reporter	33540/-
32	Jaswant Singh	Reporter	28526/-
33	Rajesh Kumar	Reporter	28526/-
34	Manjit Singh	Reporter	26379/-
35	Joginder Singh	Reporter	26379/-
36	Rajinder Singh	Reporter	26572/-
37	Om Parkash Rana	Reporter	23052/-
38	Saroj Kumari	Personal Assistant	30711/-

39	Satish Kumar	Personal Assistant	32843/-
40	Banwari Lal	Dy. Superintendent	28298/-
41	Satish Chand	Dy. Superintendent	28831/-
42	Baru Singh	Dy. Superintendent	26934/-
43	Suresh Yadav	Dy. Superintendent	28831/-
44	Mohinder Singh	Dy. Superintendent	32672/-
45	Parkash Chander	Dy. Superintendent	25035/-
46	William	Assistant Research Officer	24577/-
47	Jagpati Bai	Research Assistant	21627/-
48	Shamsher Singh	Research Assistant	22627/-
49	Chuni Lal	Assistant Research Officer	25724/-
50	Narender Singh Malik	Watch & Ward Officer	28859/-
51	Dev Dutt	Assistant Information Officer	24296/-
52	Neelam Bala	Resident Assistant cum Care Taker	26151/-
53	Daman Bala	Assistant Librarian	20713/-
54	Ramesh	Technical Supervisor	27195/-
55	Devedner	Technical Supervisor	22357/-
56	Ramdhan Hooda	Technical Supervisor	21938/-
57	Kamlesh	Senior Scale Stenographer	24770/-
58	Manju	Senior Scale Stenographer	25328/-
59	Anil Kumar	Junior Scale Stenographer	23090/-
60	Sunita Rani	Junior Scale Stenographer	21488/-
61	Sanjay Kumar	Junior Scale Stenographer	17798/-
62	Gulzar Singh	Cashier	19523/-
63	Sharan Pal	Assistant	22285/-
64	Rupinder Kaur	Assistant	22285/-
65	Harinder Pal	Assistant	21565/-
66	Laxmi Narain	Assistant	22623/-
67	Prem Chand Nain	Assistant	22623/-
68	Ram Niwas Yadav	Assistant	26127/-
69	Mohan Singh Bist	Assistant	22166/-
70	Tarlochan Kaur	Assistant	25578/-
71	Nishabar Singh	Assistant	25034/-
72	Om Parkash Sharma	Assistant	21239/-
73	Shyam Lal	Assistant	21239/-
74	Jagtar Singh	Assistant	24505/-
75	Asha Rani	Assistant	20757/-
76	Kuldeep Singh	Assistant	23947/-
77	Kamal Kishore	Assistant	20757/-
78	Satish Kumar	Assistant	20287/-
79	Jaswant Singh	Assistant	23403/-

80	Sarwan Kumar	Assistant	20287/-
81	Paramjit Kaur	Assistant	23403/-
82	Ram Singh	Assistant	19893/-
83	Balbir Singh	Assistant	20472/-
84	Balvinder Kaur	Assistant	22653/-
85	Sanjeev Kumar	Assistant	19639/-
86	Dalbir Singh	Assistant	22285/-
87	Balbir Singh	Assistant	21918/-
88	Rajveer Singh	Assistant	21565/-
89	Karam Singh	Assistant	18756/-
90	Gurbaj Singh	Assistant	21565/-
91	Mohinder Kumar	Assistant	17418/-
92	Zile Singh	Proof Reader	16591/-
93	Rajender Kumar	Proof Reader	16419/-
94	Bhim Singh	Sr. Translator	22522/-
95	Sukhjot Singh	Sr. Translator	28755/-
96	Rajan Kumar	Sr. Translator	23636/-
97	Yadvinder Yadav	Computer Operator	12362/-
98	Rajpal Singh	Data Entry Operator	14270/-
99	Subhash Chander	Data Entry Operator	14270/-
100	Rakesh Kumar	Data Entry Operator	14270/-
101	Sultan Singh	Clerk	16431/-
102	Ved Pal	Clerk	17136/-
103	Subhash Chand	Clerk	14431/-
104	Banarsi Dass	Clerk	14269/-
105	Surinder Singh	Clerk	14269/-
106	Ravinder Singh	Clerk	15902/-
107	Vikram Singh	Clerk	15902/-
108	Balwant Singh	Clerk	11888/-
109	Darshan Kumar	Clerk	12199/-
110	Makhan Lal	Clerk	13344/-
111	Ram Niwas	Clerk	13344/-
112	Vinod Kumar	Clerk	13344/-
113	Jai Singh	Clerk	13344/-
114	Satish Kumar	Clerk	13344/-
115	Shamsher Singh	Clerk	13344/-
116	Joginder Singh	Clerk	11683/-
117	Krishan Chander	Clerk	13344/-
118	Mata Bakash	Clerk	12300/-
119	Vikramjit Singh	Clerk	11683/-
120	Palwinder Singh	Clerk	11683/-
121	Jagat Singh	Clerk	13109/-
122	Virender Kumar	Clerk	13109/-
123	Ramesh Chander	Clerk	11678/-
124	Dharambir Singh	Clerk	12605/-
125	Kuldeep Sain	Clerk	11513/-
126	Ombir	Clerk	13109/-
127	Anil Kumar	Hindi Typist	13799/-

128	Youdhvir Singh	Hindi Typist	13799/-
129	Ajay Kumar	Hindi Typist	13109/-
130	Jagpal Singh	Punjabi Typist	13344/-
131	Surjit Singh	Copy Holder	12540/-
132	Samunder Singh	Telephone Operator	25325/-
133	Kartar Singh	Telephone Operator	18848/-
134	Dharambir	Telephone Operator	23090/-
135	Vakil Singh	Telephone Operator	22178/-
136	Rajesh Kadian	Telephone Operator	17798/-
137	Vinod Kumar	Telephone Operator	16857/-
138	Hari Singh Yadav	Watch & Ward Assistant	20448/-
139	Lal Singh	Watch & Ward Assistant	19648/-
140	Jai Singh,	Watch & Ward Assistant	18061/-
141	Anil Kumar	Watch & Ward Assistant	18421/-
142	Ajit Singh	Watch & Ward Assistant	18421/-
143	Labh Singh	Watch & Ward Assistant	18421/-
144	Mangat Ram	Watch & Ward Assistant	18421/-
145	Mohan Lal	Watch & Ward Assistant	15672/-
146	Ishwar Singh	Watch & Ward Assistant	17494/-
147	Hari Singh Ror	Watch & Ward Assistant	17494/-
148	Inderjit Singh	Watch & Ward Assistant	17156/-
149	Suresh Kumar	Watch & Ward Assistant	17494/-
150	Sunita Rani	Watch & Ward Assistant	14898/-
151	Bala Rani	Watch & Ward Assistant	14898/-
152	Chander Shekhar	Watch & Ward Assistant	15190/-
153	Ashok Kumar	Watch & Ward Assistant	17494/-
154	Hawa Singh	Watch & Ward Assistant	17156/-
155	Sanjay Kumar	Watch & Ward Assistant	16451/-
156	Mohinder Singh	Watch & Ward Assistant	15231/-
157	Sanjeev Kumar	Watch & Ward Assistant	13819/-
158	Karambir Singh	Watch & Ward Assistant	13819/-
159	Balraj	Watch & Ward Assistant	13364/-
160	Kuldeep Singh	Watch & Ward Assistant	13364/-
161	Rajeev Kumar	Watch & Ward Assistant	13129/-
162	Amar Singh	Watch & Ward Assistant	19254/-
163	Nishan Singh	Watch & Ward Assistant	21278/-
164	Anoop Singh	Telephone Attendant	25305/-
165	Jagat Singh	Telephone Attendant	22816/-
166	Jagdeep Singh	Telephone Attendant	26324/-
167	Om Parkash	Telephone Attendant	22013/-
168	Chander Parkash	Telephone Attendant	21228/-
169	Daljit Singh	Telephone Attendant	22634/-
170	Jai Bhagwan	Bill Messenger	14496/-
171	Vijay Kumar	Record Restore	23619/-
172	Madhu Kashyap	Record Restore	21478/-
173	Surender Kumar	Record Restore	15892/-
174	Manjoor Singh	Driver	23622/-
175	Ravinder Singh	Driver	21365/-

176	Som Dev	Gestetner Operator	21591/-
177	Prem Chand	Gestetner Operator	16431/-
178	Sanjay Kumar	Cycle Shad Attendant	11410/-
179	Nasib Singh.	Cycle Shad Attendant	10910/-
180	Ashwani Kumar	Daftri	13233/-
181	Joginder	Jamadar	12263/-
182	Ramesh Singh	Jamadar	13233/-
183	Karan Singh	Jamadar	12277/-
184	Shiv Kumar	Door Keeper	12038/-
185	Chander Kala	Door Keeper	12241/-
186	Ishwar Singh Gaur	Door Keeper	13918/-
187	Ram Lakhan Pal	Door Keeper	13792/-
188	Sahab Singh	Door Keeper	13792/-
189	Raju	Door Keeper	12990/-
190	Ishwar Singh Yadav	Door Keeper	12800/-
191	Krishan Lal	Peon	14307/-
192	Kanhiya Lal	Peon	14113/-
193	Smt. Kamlesh Kumari	Peon	14406/-
194	Gurnam Singh	Peon	11072/-
195	Parbhathi Davi	Peon	13380/-
196	Ram Roop	Peon	11410/-
197	Veer Bhan	Peon	11410/-
198	Kapil Dev	Peon	9976/-
199	Ranjeet Ram.	Peon	11072/-
200	Balkar Singh.	Peon	11072/-
201	Surinder Kumar.	Peon	11072/-
202	Sanjay Kumar	Peon	11072/-
203	Satyawan Singh.	Peon	11072/-
204	Mohd. Mizan	Peon	9544/-
205	Sandeep Kumar	Frash	10910/-
206	Balvinder Singh	Frash	11410/-
207	Nar Singh	Messenger	10910/-
208	Mehar Singh	Chowkidar	15702/-
209	Sohan Singh	Chowkidar	13684/-
210	Balraj	Chowkidar	11072/-
211	Shiv Kumar	Chowkidar	11072/-
212	Kuldip Singh	Chowkidar	9024/-
213	Ram Kumar	Sweeper	14263/-
214	Balzora	Sweeper	15802/-
215	Dharam Pal	Sweeper	13818/-
216	Jagir Ram	Sweeper	14994/-
217	Sat Pal	Sweeper	11760/-
218	Jagwant Singh	Sweeper	11422/-
219	Basau Ram	Sweeper	11422/-
220	Sharven Kumar	Sweeper	11422/-
221	Anil Kumar	Sweeper	11260/-
222	Puran Bahadur	Sweeper	9374/-
223	Sawarnjit Singh	Library Attendant	12865/-

224	Suresh	Library Attendant	12865/-
225	Rajender Kumar	Joint Secretary	42042/-
226	Pawan Saroha	Superintendent	27675/-
227	Pushpinder Singh	Liaison Officer	22658/-
228	Tejpal Singh	Public Relation Officer	25367/-
229	Ankit Dhull	Committee Officer	25367/-
230	Balraj Singh	Reporter	26572/-
231	Naresh Deshwal	Reception Officer	20860/-
232	Jyoti	Librarian	19434/-
233	Sarla Rani	Jr. Scale Stenographer	15902/-
234	Vipin Gulati	Jr. Scale Stenographer	13812/-
235	Suresh Kumar	Jr. Scale Stenographer	15902/-
236	Jitender Kumar	Jr. Scale Stenographer	15902/-
237	Vanita Kadian	Jr. Translator	15456/-
238	Manoj Kumar,	Computer Operator	12701/-
239	Suman	Data Entry Operator	12374/-
240	Ashok Kumar	Data Entry Operator	12021/-
241	Ajit Singh	Data Entry Operator	12021/-
242	Ram Kumar	Clerk	11240/-
243	Narender Mor	Clerk	12021/-
244	Vikas Kumar	Clerk	11683/-
245	Jagbir Singh Redhu	Clerk	11683/-
246	Amit	Clerk	11683/-
247	Sanjay	Clerk	11683/-
248	Naveen Jakhar	Clerk	11683/-
249	Suresh Kumar	Clerk	11683/-
250	Ajay Kumar	Clerk	11683/-
251	Anil kumar	Clerk	12021/-
252	Sunil Kumar	Clerk	12021/-
253	Jagbir Singh Kadian	Clerk	11683/-
254	Sharmila,	Clerk	11183/-
255	Manjit Singh	Clerk	11183/-
256	Sunil Kumar	Clerk	11183/-
257	Smt. Mamta	Typist	12741/-
258	Sanjay Garg	Typist	12741/-
259	Vandana Shukla	Receptionist	12741/-
260	Surender Singh	Watch & Ward Assistant	12041/-
261	Sunil kumar	Watch & Ward Assistant	12041/-
262	Anoop Singh	Driver	16162/-
263	Davinder Singh	Peon	10616/-
264	Renu Bala	Peon	9290/-
265	Anoop Singh	Peon	9803/-
266	Ravinder Singh	Peon	9803/-
267	Sandeep Kumar	Peon	9803/-
268	Rohtash	Peon	9803/-
269	Sant Singh	Peon	9803/-
270	Parmender Kumar	Peon	9803/-
271	Dilbag	Frash	10082/-

272	Hari Om	Frash	9803/-
273	Jitender	Frash	9803/-
274	Sandeep	Messenger	9803/-
275	Surender Kumar	Chowkidar	10616/-
276	Pankaj Kumar	Chowkidar	10616/-
277	Gurbaj Lal	Chowkidar	10616/-
278	Sant Ram	Chowkidar	10616/-